

ITEM NO.2

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8758-8760/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUNNA RAJBHAR & ETC.

Respondent(s)

Date : 28-03-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s) Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, AOR

For Respondent(s) Mr. Rakesh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

S.L.P. (C) No. 8760/2016:

Learned counsel appearing for the petitioner prays for and is granted four weeks' time to furnish fresh particulars of sole respondent for issuance of notice.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER